

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 26786 of 2020

Janghyaseni Mohapatra

....

Petitioner

Mr. Omkar Devdas, Advocate

-versus-

Government of Odisha and another

....

Opposite Parties

Mr. Ishwar Mohanty

Additional Standing Counsel

CORAM:

THE CHIEF JUSTICE

JUSTICE CHITTARANJAN DASH

ORDER

22.08.2022

Order No.

06.

1. Today, since there is a reference at 2pm, it will not be possible to take up the matter.

2. List on 16th November, 2022.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge